

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION
RAJYA SABHA
STARRED QUESTION NO – 149
ANSWERED ON 05/08/2024

PIPED WATER CONNECTIONS IN KERALA UNDER JJM

*149. SHRI HARIS BEERAN

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the number of piped water connections which have been provided in Kerala under the Jal Jeevan Mission (JJM);
- (b) the quantum of fund used for the project;
- (c) the reasons for the improper implementation of the project in the State; and
- (d) the manner in which Government plans to plug the holes?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI C R PATIL)

(a) to (d): A Statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) in respect of Rajya Sabha Starred Question No. *149 for reply on 05.08.2024 regarding piped water connections in Kerala under JJM asked by Shri Haris Beeran

(a) Government of India is committed to the provision of safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with States/ UTs, in August 2019. Drinking Water is a State subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/ UT Governments. The Government of India supports the States by providing technical and financial assistance. Significant progress has been made in the country since the launch of Jal Jeevan Mission, towards enhancing access to tap water to rural households. At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 31.07.2024, around 11.79 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 31.07.2024, out of 19.32 Crore rural households in the country, around 15.03 Crore (77.81%) rural households are reported to have tap water supply in their homes.

As reported by the State Government of Kerala, at the time of launch of Jal Jeevan Mission in the State on 15.08.2019, approximately 16.64 lakh rural households had tap water connections. Since then, 21.15 lakh additional rural households have been provided with tap water connections. Thus, as on 31.07.2024, the provision of tap water supply is available to around 37.79 lakh (53.33%) rural households in Kerala.

(b) The estimated outlay for the mission is Rs. 3.60 lakh Crore, out of which central share is Rs. 2.08 lakh Crore. Under JJM, the details of fund allocation, fund drawn and reported fund utilization during the last five years (2019-20, 2020-21, 2021-22, 2022-23 and 2023-24) and current financial year 2024-25 (as on 31.07.2024) by the state of Kerala are as under:

(Amount in Rs. Crore)

Year	Central					Expenditure under State share
	Opening Balance	Allocation	Fund Drawn	Available Fund	Reported utilization	
2019-20	2.58	248.76	101.29	103.87	62.69	57.23
2020-21	41.18	404.24	303.18	344.36	304.29	311.25
2021-22	40.07	1,804.59	1,353.44	1,393.51	957.44	1,059.57
2022-23	436.08	2,206.54	2,206.54	2,642.62	1,741.93	1,741.68
2023-24	900.69	1,342.36	671.18	1,571.87	1,465.41	1,448.53
2024-25*	106.45	1,949.36	584.81	691.26	323.56	317.89

Source: JJM-IMIS

*as on 31.07.2024

(c) and (d) To monitor the implementation of JJM, Government of India takes various measures such as holding joint review meetings with the state government on regular basis and visits of multi-disciplinary teams from the department to highlight areas of concern such as need to strengthen project planning, implementation, monitoring and to expedite the implementation in a mission mode to make provision of tap water supply to rural all households. During such review meetings, the state government of Kerala has informed that one of the main reasons for delay in the award of works for JJM is difficulties in land acquisition for the various components of the new water supply schemes. The State Government has also informed that various clearances from forest, NHAI, Railways, Ministry of Road & Transport Highways are pending with respect to drinking water project/ schemes which have also affected the implementation of JJM in the State. The Department has setup a special cell for to support the state government in coordinating and following-up with these agencies/ authorities for timely clearances. Now, the state has awarded most of the works under JJM.

Further, Government of India has shared a detailed Operational Guideline for the implementation of JJM; and Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households with States/ UTs to facilitate planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard have been put in place. Provision has been made for transparent online financial management through Public Financial Management System (PFMS). Provisions have also been made for third–party inspection to check the quality of work. In addition, the National WASH (Water sanitation and hygiene) experts have been deployed to assist the States/ UTs to provide technical assistance at field level and carry ground truthing of JJM works in villages.
